

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 3883 of 2017(O&M)**

**United India Assurance Co. Ltd.** ..... Appellants

V/s

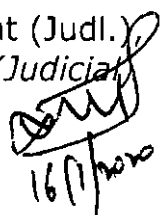
**Udham Singh and ors.** ..... Respondents

**Notice to :-**

**3. Harjit Kaur wife of Darshan Singh resident of Sidhu Patti, Sahina District Barnala.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **31.03.2020(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
20<sup>th</sup> November 2019.

Superintendent (Judl.)  
For Registrar (Judicial)  
  
16/11/2020